

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Judicial Officer is hereby detained for the period and purpose mentioned against his name during Summer Vacation of 2019:-

Name of Officer	Detention Period	Work Assigned
<b>Sh. Ankur Jain</b> Addl. District Judge (Central)/ Officer In-charge, Judicial Branch (Central) & Copying Agency (Civil, Sessions, Criminal & SCC)	11.06.2019 to 15.06.2019	For disposal of pending work in Judicial Branch (Central) & Copying Agency (Civil, Session, Criminal & SCC) Tis Hazari Courts, Delhi

The aforesaid Judicial Officer shall be entitled to avail compensatory leave in the year 2019 in lieu of the duty actually performed during Summer Vacation of 2019.

  
(TALWANT SINGH)


District & Sessions Judge (HQs)  
Delhi

No. 1259/47865-887 /S.V/DHJS/Gaz/2019 Dated 23 MAY 2019

Sub:-Detention of Judicial Officers during summer vacation 2019

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi New Delhi.
2. The Officer concerned.
3. The Sr. AO(J)/DDO, Admin. Branch (I,II&III), Judicial Branch, Copying Agency (Civil, Sessions, Criminal & SCC), Accounts Branch, Care Taking Branch (Central), Pool Cars, Facilitation Centre, Tis Hazari Courts, Delhi.
4. The PS/Reader to the undersigned.
5. The Dealing Clerk, Judicial Branch (Central) Tis Hazari Courts, Delhi.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

  
District & Sessions Judge (HQs)  
Delhi